

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

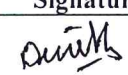
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.127 & 130/2018 CP(IB) No. 259/7/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects & Hotels Ltd
NAME OF THE PETITIONER(S)	Smt.Ajitha Yogesh
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects & Hotels Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Dinesh Kumar	Counsel	gellidinesh@shakti.co 984966 7609	
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ORDER

There is no representation from the Petitioner/Financial Creditor. Petitioner is also called absent. Counsel for Corporate Debtor is present.

IA No. 127,130 &259/2018, are listed today.

Again counsel for Corporate Debtor requested time for filing objections

List it as a last chance.

No further adjournment will be given.

List the matter on 07.08.2018.


Member(Judl)